THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

<u>ORDER</u>

Dated Guwahati, the 23 April, 2025

No. HC.V- 18/2024 / 348/Estt. ### In partial modification of this Registry's order No. HC.V-18/2024/808/Estt. dated 01.10.2024 and also in the light of Finance (Estt.A) Department, Government of Assam O.M. No. FEG.26/2012/29 dated 31.10.2012, the date of birth and date of retirement in respect of the following Officers retiring in the year 2025, have been recalculated as shown below:

SI. No.	Name of the Officer	Designation of the Officer	Date of birth as per the Service Book of the Officer	Date of birth as mentioned in HSLC Certificate/Admit Card/Authenticated supporting documents	Calculated date of birth (As per Govt. O.M.)	Date of retirement as per the Service Book of the Officer	Calculated date of Retirement, (As per Govt. O.M.)
1.	Sri Surjya Kanta Ramchiary	Deputy Registrar	01.12.1965	01.12.1965	02.12.1965	30.11.2025	31.12.2025
2.	Sri Hari Prasad Medhi	Deputy Registrar	01.12.1965	01.12.1965	02.12.1965	30.11.2025	31.12.2025

Accordingly, the Accounts Section is directed to take necessary steps for up-dation of the date of birth and date of retirement of the above mentioned Officers in their respective Service Book.

By order Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.V-18/2024/348 Estt.

Dated 21-04-2025

Copy for information and necessary action to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 6. The Joint Registrar,...., Gauhati High Court, Guwahati.

- 7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
- 8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
- 9. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- 10. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 11. The Deputy Registi ar....., Gauhati High Court, Guwahati.
- 12. The Assistant Registrar....., Gauhati High Court, Guwahati.
- 13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
- 16. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 17. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
- 18. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati with a direction to ensure that it reflects on the service book.
- 19. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 20. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 21. C.A. to Registrar General, Gauhati High Court, Guwahati.
- 22. The Officer concerned.

23. Order file.

REGISTRAR GENERAL